

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CIVIL APPEAL NO(s). 3249 OF 2005

SHANKER SINGH

Appellant (s)

VERSUS

NARINDER SINGH & ORS.
(With office report)

Respondent(s)

Date: 27/07/2011 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE P. SATHASIVAM
HON'BLE MR. JUSTICE H.L. GOKHALE

For Appellant(s) Mr. R. Venkatramni, Sr. Adv.
Mr. Sanjiv Das, Adv.
Mr. B.P. Gupta, Adv.
Mr. Mohan Pandey, Adv.

For Respondent(s) Mr. K.V. Viswanathan, Sr. Adv.
Mr. Rohit Tandon, Adv.
Mr. Rajat Khatri, Adv.
Mr. Shyam D. Nandan, Adv.
Mr. Subramonium Prasad, Adv.

UPON hearing counsel the Court made the following
O R D E R

After hearing learned senior counsel for the parties at considerable length, the Court reserved its judgment.

[Madhu Bala]
Sr.PA

[Savita Sainani]
Court Master